NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 473/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

NAME OF THE PARTIES: M/s. Alchemy Capital Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Siddharth

Ranade ilb Trilegal

Petitioner

COMMON ORDER CSP 472/230-232/NCLT/MB/MAH/2017 CSP 473/230-232/NCLT/MB/MAH/2017 CSP 474/230-232/NCLT/MB/MAH/2017

- 1. Learned Representative from the side of the Petitioner is present.
- 2. Minutes on record. To be published in Indian Express newspaper in English and Nava Shakti in Marathi languages.
- 3. Listed for hearing on **15-09-2017** for final hearing.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 31.07.2017